F.No. IV(24)/35/2016- System

To

The Chief Commissioners of Customs
(All Zones)
The Chief Commissioners of Customs and GST
(All Zones)

Madam/Sir,

Sub: - IT Infrastructure requirement at Customs formations - reg.

Kindly refer to the earlier letters dated 08.11.2016, 02.12.2016 and 12.01.2017 regarding LAN/WAN implementation at all CBEC formations.

2. It was requested to share the IT infrastructure requirement for the respective Customs offices, on the basis of which All-in-Ones, Switches, UPSs and Line Printers were approved and subsequently delivered.

3. During the review, it was noticed that installation of AIOs and other LAN infra is still pending at some of the custom locations. Further, it is also noticed some of the sites are facing IT challenges due to material deficiency.

4. It is requested that IT requirement of each Custom formation under your jurisdiction be complied in the enclosed Performa (Annexure A) and mailed to cbec.lanwan@icegate.gov.in. In case if any re-organization or structural changes are planned, leading to additional or revised IT requirement, the same may please be highlighted in the attached Performa.

5. In case of any query w.r.t delivery and installation of LAN/WAN infrastructure, it is requested to call the concerned stakeholder whose contact details are enclosed in the Accountability Matrix (Annexure B).

6. Further for any implementation issues pertaining to LAN/WAN it is requested to lodge a complaint at saksham.seva@icegate.gov.in or call at 1800-266-2232/1800-121-4560 for timely support and resolution.

Yours faithfully

(SK Rahman)
Additional Director General

Encl.- As above